

[Translation]

**Share to state out of additional revenue from hike in prices of petroleum products**

1212. SHRI HARISH RAWAT : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(b) the total revenue likely to be received as a result of hike in the prices of petroleum products;

(b) whether a certain share out of this additional revenue is proposed to be given to those States where these products are produced as a result of increase in their royalty; and

(c) if not the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) The estimated additional annual revenue earnings on account of increase in prices of petroleum products is likely to be of the order of about Rs. 530 crores per annum on projected offtakes.

(b) and (c). No royalty is payable to State Governments on the products produced out of a refinery.

**Fixation of prices of agricultural implements**

1213. SHRI DILEEP SINGH BHURIA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have formulated any price policy for agricultural tools, oil engine pumps, electric motor pumps, hand dusters etc. to bring about desired increase in agricultural production during the Seventh Five Year Plan; and

(b) if not, whether Government propose to fix minimum prices in this regard for various States and at the national level so that arbitrary prices are not charged from the farmers and the cost of agricultural production may come down benefiting the farmers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Keeping in view the present demand and supply position of the various agricultural implements and pumps etc., Government do not consider it necessary to resort to price fixation of these articles. There is, therefore, no such proposal presently under consideration of the Government.

[English]

**Sanction of funds for telecommunication cables project at Jaunpur**

1214. SHRI KAMLA PRASAD SINGH : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 2181 on 3 December, 1985 regarding sanction of funds for telecommunication cables projects at Jaunpur and state :

(a) whether any investment decision has since been taken;

(b) if so, the details thereof; and

(c) if not when a decision is likely to be taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). Government have not yet taken a final decision in the matter.

**Engineering Projects (India) Limited and Cycle Corporation of India Limited**

1215. SHRI ANANDA PATHAK : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have decided to wind up the Engineering Projects (India) Limited and the Cycle Corporation of India Limited;

(b) if so, the reasons therefore; and

(c) whether Government propose to reconsider the decision in the interest of hundreds of workers as well as in the interest of these public sector undertakings ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). In view of the fact that these companies are suffering continuous losses, certain proposals have been formulated for restructuring of EPI and the Cycle Corporation of India. Various aspects and implications of restructuring are being studied.

(c) Does not arise.

**Writing off of accumulated losses of IDPL**

1216. PROF. RAMKRISHNA MORE :  
SHRI SATYENDRA NARAYAN  
SINHA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Indian Drugs and Pharmaceuticals Ltd. has failed to cut down losses and has asked the Government to write off its accumulated losses amounting to Rs. 160 crores;

(b) if so, whether Government have agreed to write off the losses;

(c) if so, whether Government propose to give similar relief to other public sector units in the country which are running in losses;

(d) if so, the details thereof; and

(e) the steps being taken by Government to overhaul the entire management of IDPL to make it financially viable ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) and (b). The accumulated loss of IDPL upto 31st March, 1985 was Rs. 143.42 crores. The company has sought for capital re-structuring. IDPL has been advised to link up the capital restructuring with concrete plans for revival and rehabilitation of the company.

(c) and (d). Do not arise.

(e) In house-take force was constituted in December, 1985 by IDPL to identify the constraints and opportunities and to come out with concrete plans for rehabilitation and revival. In order to catalyse the functioning of the task force and to provide it the necessary analytical expertise, two consultants were associated by the company with the task force on part time basis.

**Oil reserves**

1217. SHRI C. P. THAKUR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that our oil reserves are dwindling fast and may not last long; and

(b) if so, the measures Government are taking to conserve our oil reserves ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b). Decline in existing reserves is bound to occur with increased oil production. With intensified exploration efforts, however, more reserves are expected to be added in years to come.

**Production of newsprint**

1218. SHRI V. TULSIRAM : Will the Minister of INDUSTRY be pleased to state the total production of paper in the country for use in the newspaper industry during the last three years, State-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : The production of newsprint during the last three years State-wise is follows :

Name of the State	Production in tonnes		
	1983-84	1984-85	1985-86 upto Jan. 1986
Karnataka	53,906	71,420	60,196
Kerala	64,177	64,217	65,846
Madhya Pradesh	58,315	64,910	55,144
Tamil Nadu	—	—	42,663